

Title: Introduction of the Computer Training Centres (Regulation) Bill, 2001.

15.48 hrs.

SHRI IQBAL AHMED SARADGI (GULBARGA): I beg to move for leave to introduce a Bill to regulate computer training centres and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to regulate computer training centres and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI IQBAL AHMED SARADGI (GULBARGA): I introduce the Bill.

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